

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1- Preethi - S. Arasu
for S.R. Raghunathan

Counsel for Petitioner

Preethi

ORDER

Counsel for Applicant present and prayed for time to make submissions. At request,
time is enlarged. Put up on 09.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk